

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**AHMEDABAD**  
**COURT - 2**

ITEM No.229 - IA/528(AHM)2024  
in  
**CP(IB)/277(AHM)2022**

**Proceedings under Section 95 IBC**

**IN THE MATTER OF:**

State Bank of India

.....Applicant

V/s

Prafulkumar Girdharbhai Chaniyara  
(Personal Guarantor)

.....Respondent

**Order delivered on: 26/04/2024**

**Coram:**

**Mrs. Chitra Hankare, Hon'ble Member(J)**

**Dr. Velamur G Venkata Chalapathy, Hon'ble Member(T)**

**PRESENT:**

For SBI : Mr. Biju Nair, Adv.

For RP : Mr. Saurabh Rachchh, Adv.

For the PG : None

**IA/528(AHM)2024**

None present for personal guarantor.

Heard Ld. Counsel for the applicant.

Order is reserved.

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**DR. V. G. VENKATA CHALAPATHY**  
**MEMBER (TECHNICAL)**

**CHITRA HANKARE**  
**MEMBER (JUDICIAL)**